

Gujarat Electricity Regulatory Commission (Licensing of Transmission) Regulations, 2005

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Gujarat Electricity Regulatory Commission (Licensing of Transmission) Regulations, 2005

In exercise of the powers conferred under Sec. 181 read with Secs. 15, 16 and 18 of the Electricity Act, 2003 (36 of 2003) and Sec. 65 of the Gujarat Electricity Industry (Reorganisation and Regulation) Act, 2003 (Gujarat Act No. 24 of 2003) read with Secs. 20 and 22 thereof and all powers enabling it in that behalf, the Gujarat Electricity Regulatory Commission hereby makes the following Regulations, namely:-

CHAPTER 1

Preliminary

CHAPTER 2

Qualifying Requirements for Applicant

CHAPTER 3

General Provisions

CHAPTER 4

General Conditions of the Transmission License

CHAPTER 5

Miscellaneous

SCHEDULE 1

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SCHEDULE 2

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